



\$~SDB-1 TO 111

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire and

Mr. Ajay Singh. Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with
Mr. Olson Nair, Advocate for UOI.
Mr.Balbir Singh, ASG with Mr.
Zoheb Hossain, Sanjeev Menon,
Mr. Vivek Gurnani, Mr. Kavish
Garach, Ms. Abhipriya Rai, Mr. Vivek
Gaurav, Mr. Kartik Sabharwal and
Ms. Manisha Dubey, Advocates for

NAA and DGAP.

Mr. Aditya Singla, SSC with Ms. Charu Sharma, Advocate for R-4.

2

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and

DGAP.

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Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

3

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita

Farsaiya, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr.Balbir Singh, ASG with Mr. Hossain, Sanjeev Zoheb Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gauray, Ms.Sejal Aneja Ms. Manisha, Advocates for NAA and

DGAP.

4

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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5

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Mr.Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr.Nitin Chandra and Mr.Jeet

Chakravarti, Advocates for UOI.
Mr.Harish Vaidyanathan Shankar,
CGSC with Mr.Srish Kumar Mishra,
Mr.Sagar Mehlawat and
Mr.Alexander Mathai Paikaday,

Advocates.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

6

W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish

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Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

Mr. Kamal Sawhney, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-4.

7

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for

UOI.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Mr. Gyanendra Singh, Advocate. Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

8

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

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Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Ms.Sejal Aneja Gauray, and Ms. Manisha, Advocates for NAA and DGAP.

9

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

> Mr. Aseem Mehrotra, Adv. Through:

Versus

UNION OF INDIA & ORS.

..... Respondents

Vaidyanathan Through: Mr.Harish Shankar CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

10

W.P.(C) 4213/2019

& ANR.

ABBOTT HEALTHCARE PRIVATE LIMITED

Ms. Vanita Through: Mr.Ajay Bhargava,

Bhargava and Ms. Nikhitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

> Mr.Ripu Daman Bhardwaj, CGSC Through:

> > with Mr. Kushagra Kumar, Advocate

for UOI.

Page **5** of **57**

..... Petitioners





Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

11 +

W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal. Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr.Farman Ali Magrey with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

12

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita

Advocates.

versus

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UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Farman Ali, Advocate with

Ms. Usha and Mr. Krishan Kumar,

Advocates for R-2 & 3

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

13 +

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita,

Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

Upadhyay, Advocate.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr Saksham Sethi, GP, Mr. Sarvan Kumar, Advocate for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

15

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI.

Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr.Gyanendra Singh, Advocate. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC with

Mr. Neha Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and

Odurav, Ms. Sejar Arieja aliu

Ms.Manisha, Advocates for NAA and

DGAP.

Mr.Satyakam, ASC with Mr. Pradyut Kashuyap, Adocate for GNCTD.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

17

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

18

W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita

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farsaiya, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Viraj R. Datar, Sr. Advocate with

Mr. Nitish Chaudhary, Advocate for

R-1 with R-1 present-in-person.

Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

19

+ W.P. (C) 11384/2019

SARVAN KUMAR

..... Petitioner

Through: Mr. A.K. Behera, Senior Advocate

with Mr. Anshuman and

Mr. Amrendra P. Singh, Advocates.

Versus

KENDRIYA VIDYALAYA

SANGATHAN AND ANR.

..... Respondents

Through:

Mr. U.N. Singh, Advocate.

20

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Mr. Mukesh

Kr. Tiwari, Ms. Reba Jena Mishra and

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Ms. Poonam Shukla, Advocates for UOI.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla, Advocate.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

21

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

and

Through: Mr. Vikram Jetly CGSC

Ms.Shreya Jetly, Adv. for UOI Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

22

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents Vikram Through: Mr. **Jetly**

CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

23

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Mr. V. Lakshmikumaran, Mr. Karan Through:

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC, Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms. Shreya V Mehra and Ms. Vidhi Jain, Advocates for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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24

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD, Petitioner

Through: Mr. S. Ganesh, Senior Advocate with

Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and

DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

25

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

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Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

26 +

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

27

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

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DGAP.

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

28 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

29

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

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30

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

31

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Samir Malik, Advocate for R-

2&3.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

32

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with

Mr.Siddharth Rajkonwar, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vipul Agrawal with Mr.Gibran

Naushad, Jr.Standing Counsel and Ms.Shakshi Sherwal, Advocates for

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Revenue.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

33

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

Through:

UNION OF INDIA & ORS

..... Respondents

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon,

Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Mr. Vikramaditya Bhaskar, Adv.

Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

34

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

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UNION OF INDIA & ORS.

..... Respondents

Mr.Balbir Singh, ASG with Mr. Through:

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

35

W.P.(C) 4131/2020 +

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Mr. Rohan Shah, Adv. Through:

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Asheesh Jain, CGSC with Through:

> Mr. Gaurav Kumar Advocate for R-1 Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

36

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

P. Chidambaram. Senior Through: Mr. Advocate with Mr. R. Jawahar Lal,

Mr. Siddharth Bawa Mr. Anuj Garg,

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Mr. Mohit Sharma and Ms. Harshita Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

37

+ **W.P.(C) 4348/2020**

APEX MEADOWS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

38

+ **W.P.**(**C**) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Mr.Saksham Garg and

Ms.Ankita, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

39 +

W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for UOI.

40

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma and Ms. Harshita, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali with Ms.Usha Jamnal

and Mr.Krishan Kumar, Advocates

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for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gauray, Ms. Sejal Aneja and Ms. Manisha. Advocates for NAA and DGAP.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate

41 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

> Mr. Nikhil Gupta, Mr. Vipin Through:

> > Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr.Farman Ali with Ms.Usha Jamnal Through:

and Mr.Krishan Kumar, Advocates

for UOL

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr. Arshdeep Singh and Mr. Anuj

Dubey, Advocates for R-2 and 3.

42

W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Mr. V. Lakshmikumaran, Mr. Karan Through:

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

43

W.P.(C) 5347/2020 & CM APPL. No.23558/2020 +

GAURSONS REALTECH PVT LTD Petitioner

> Mr. Monish Panda, Advocate with Through:

Mr.Mrinal Bharat Ram and Mr.

Gaurav Dabas, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOL Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.





44

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and

Mr. Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav, Advocate. Ms. Sonu Bhatnagar with Ms. Nishta

Mittal and Ms. Monica Benjamin,

Advs for R-2 to 6, 8 & 7.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3

45

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

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Ms.Manisha, Advocates for NAA and DGAP.

Mr. Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

46

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate and Mr. Shivam Singh, Advocates for R-1. Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

47

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja

with Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

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Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

48

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

49

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel,

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Ms.Shakshi Shairwal and Mr.Vaibhav, Advocates for Revenue. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

50

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, with Mr.Prem Kandpal, Mr.Ketan Jain and

Mr.Chetan Kumar Shukla Advocates...

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Ms. Venus

Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-2.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

51

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satish Kumar, Sr.standing counsel Ms. Vaishali Goyal

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain. Sanjeev Menon. Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Ms.Sejal Aneja Gauray, and Ms. Manisha, Advocates for NAA and

DGAP.

52

W.P.(C) 9931/2020 +

> M/S NIRALA PROJECT PVT LTD. Petitioner

> > Mr.Puneet Agrawal, Advocate with Through:

> > > Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Advocate Mr.Farman Ali, with Through:

> > Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Adv. for R-3 & 4

53 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

> Mr.Puneet Agrawal, Advocate with Through:

> > Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Ms.Aakanksha Kaul, Mr.Manek

> > Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon,

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Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

54 +

W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman

Sahani & Ms. Rhea, Advocates for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

55

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva and Ms. Shohini

Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh and Mr. Debar Chan

De, Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon,

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Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

56 +

W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ravi Prakash, CGSC with

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP.

57

+ **W.P.**(C) 990/2021

M/S BPTP LTD. Petitioner

Through: Mr.Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for R-1

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Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

58

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshimkumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha. Advocates for NAA and

DGAP.

59

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay

Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Mr. Sachin Singh and Ms.

Chaahat Khanna, Advs.

Mr. Balbir Singh, ASG with Mr.

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Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gauray, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

60

W.P.(C) 1366/2021 +

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Rohan Shah, Mr. S. Mahesh Through:

> > Sahasranaman and Mr. S. Rajan,

Advocates for UOI

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

61

W.P.(C) 1593/2021 & CM APPL. No.4529/2021 +

> RAYMOND CONSUMER CARE LTD. Petitioner

> > Through: Mr. V. Lakshmikumaran, Mr. Karan

> > > Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> CGSC Through: Ms.Amrita Prakash,

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Page 31 of 57





Ms.Manisha, Advocates for NAA and DGAP.

62

+ **W.P.**(C) **1765/2021** M/S LE REVE

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

63

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD

..... Petitioner

Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

Through:

Through:

UNION OF INDIA & ORS.

.... Respondents

Mr. Aditya Dewan, Advocate

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

64

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abshishek A. Rastogi and

Mr. Pratyush Prava Saha, Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

65 +

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Ms. Talish Ray, Adv.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

66

+ W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

67

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

68

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Balbir Singh, ASG with Mr.

Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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69

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: and Mr. K.S. Suresh, Advocate with

Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

70

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda with Mr. Mrinal

Bharat Ram and Mr. Gaurav Dabas,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

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+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1

72

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

73

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1.

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Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

74 +

W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika Sachdeva, Mr. Vishal Gehrana and

Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

75

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Ripu Daman Bhardwaj, CGSC

for UOI

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Mr. Yunus Malik, Adv. NAA and DGAP.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gauray. Ms.Sejal Aneia Ms. Manisha. Advocates for NAA and

DGAP.

76

W.P.(C) 4600/2021 +

INOX LEISURE LIMITED.

..... Petitioner

Mr. Kumar Visalaksh with Mr. Udit Through:

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish

Garach, Ms. Abhipriya, Mr. Vivek Gauray, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

77

W.P.(C) 4789/2021 +

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

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UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate

for R-1.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.

78

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through:

Mr. Ajay Kumar Pandey, SPC for UOI with Mr.Piyush Mishra,

Advocate.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil

Masiya, Advocates for R-1

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

80

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Aman Malik, Advocate for R-2 &

R-3.

Mr. Aditya Singla, Sr. Standing

Counsel for R-4.

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon,

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Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

81 +

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

82 +

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan

Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Archana Surve, Advcoate for R-1

to 4

Mr. Ravi Prakash, CGSC with Mr. Archana Surve, Mr. Vinod Kumar

Ahlawat, Advocates for

UOI.

Mr. Balbir Singh, ASG with Mr.

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Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and DGAP.

83

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha. Advocates for NAA and

DGAP.

84

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Abhishek Saket, Advocate for

IOU

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

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Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

85 +

W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through: Mr.Kamal Kant Jha, SPC with

Mr. Avinash Singh, Advocate for R-

1/UOI.

Mr. Abhishek Saket, Advocate for

UOI.

Mr.K.K.Jha, SPC for R-1.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta

Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Sharmila Upadhyay, Ms. Supriya

R. Pandey and Mr. Pawan Upadhyay,

Advs. for R-4.

86

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms.Poonam, GP for R-1.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

87

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Sandeep Vishnu, Advocate for

UOI.

Ms. Suruchi Suri, Advocate with

Mr. Mayur, Advocate for R-4.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

88 +

W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

Versus

Page 44 of 57





UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Abhishek Khanna, Advocate for

R-1.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

89 +

W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri, Advocate for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-4

90

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

Page 45 of 57





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

91

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through:

Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey, Mr. Neha Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar,

Advocate respondent No.3 & 4.

Ms.Sonu Bhatnagar with

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Ms. Anushree Narain, Ms. Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

92

+ W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

> Mr.Kishore Kunal and Ms.Ankita Through:

> > Prakash & Mr. Anui Kumar,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Mr.Sushil Kumar Pandey Advocate Through:

for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

93

+W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

> Mr. Rohan Shah. Advocate. Through:

Versus

UNION OF INDIA AND ORS Respondents

> Mr. Sushil Kumar Pandey with Through:

> > Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Akshay

Kumar, Mr. Anirudh Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev Dixit,

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

95

+ W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES

PRIVATE LIMITED Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja

with Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vijay Joshi, Adv. for R-1.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

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Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar, Advocate for R-5. Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari, Advocate for GST.

96

W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani, Advocate

with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chiranjeev Kumar, Mr.Mukesh

Sachdeva, Advocates for R-1. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

97

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur, Ms. Vaushika Tanjeja

and Mr. Purseth Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for R-1.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. Rajsekhar Rao, Sr. Adv. with

Mr. Prateek K Chadha, Mr. Ruturaj Gurjar, Ms. Pragya Ganjoo, Ms. Kamini and Mr. Sreekar Aechuri,

Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. V. Lakshmikumaran, Mr. Jatin

Singh, Advocate for UOI.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

99

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for UOI.

Mr. Manish Kumar, Sr. Central Govt.

Counsel.

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gauray, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr. Tarun Jain, Advocate with

Mr.Divyesh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.

Mr. Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek

Gaurav, Ms.Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

101

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD

.... Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gauray, Ms. Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raaja, SPC for UOI

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

103

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh

Anand, Ms.Sahaj Garg and Mr.

Rudhra Paliwal, Advs for UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms.Sejal Aneja and

Ms. Manisha, Advocates for NAA and

DGAP.

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- W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

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M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek

Gaurav, Ms. Sejal Aneja and

Ms.Manisha, Advocates for NAA and

DGAP.

105

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and

Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Anshuman and Mr. Piyush Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

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+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms.Astu Khandelwal, Adv. for R-I (UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi

Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with M s. simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and

DGAP.

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+ **W.P.(C) 11910/2023**

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner

Through: Mr. Vineet Bhatia, Advocate with

Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma

and Mr.Bipin Punia, Advocates.

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for

UOI.

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates

for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr.Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr.Vivek Gaurav, Ms.Sejal Aneja and Ms.Manisha, Advocates for NAA and DGAP.

DUAF.

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI

108

W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD. Petitioner

Through: Mr.Bharat Raichandani with

Mr.Deepak Kumar Khokhar,

Advocates.

Versus

UNION OF INDIA Respondent

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal. Advocate for

UOI.

Mr. Sushil Raaja, Advocate for UOI Mr.Balbir Singh, ASG with Mr. Zoheb Hossain, Sanjeev Menon, Mr. Vivek Gurnani, Mr. Kavish Garach, Ms. Abhipriya, Mr. Vivek Gaurav, Ms. Sejal Aneja and Ms. Manisha, Advocates for NAA and

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DGAP.

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+ **W.P.(C)** 15170/2022

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. Karan Sachdev, Mr. Agrim Arora,

Mr. Sumit Khadaria, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

110

+ W.P.(C) 17132/2022 & C.M.Nos.54440-54441/2022

WHEELABRATOR ALLOY CASTINGS LTD. Petitioner

Through: Mr.Kumar Visalaksh with Mr.Udit

Jain and Mr.Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Atul Guleria, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr.Ajit Kr.Kalia with Mr.Abhinav

Kalia, Advocate for R-2, 3, 4 & 6.

111

+ W.P. (C) 9063/2023 & C.M.No.34491-34492/2023

JKG CONSTRUCTION PVT LTD

..... Petitioner

Through: None.

versus

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THE UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr.Sanjeev Menon,

Jr.Standing Counsel.

Mr.Farman Ali Magrey, Advocate with Ms.Usha Jamnal and Mr.Krishan

Kumar, Advocates for NAA.

CORAM:

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HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 28.11.2023

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- 1. The Special Bench has not assembled today.
- 2. List on 6th December, 2023 at 10.30 AM for clarification.

By Order

(Court Master)

NOVEMBER 28, 2023 TS